

**Press Information Bureau
Government of India**

On directions of the Prime Minister, Home Ministry approves release of Rs 11,092 crores under State Disaster Risk Management Fund to All States

New Delhi, 3rd April, 2020

Following the assurance given yesterday by Prime Minister, Shri Narendra Modi during his video conference meeting with the Chief Ministers, Union Minister for Home Affairs, Shri Amit Shah has approved the release of Rs 11,092 crores under the State Disaster Risk Management Fund (SDRMF), to all States.

The Central Government has released in advance its share of first installment of State Disaster Risk Management Fund for the year 2020-21, amounting to Rs. 11,092 crores, with a view to augment funds available with the State Governments.

With a view to make available additional funds to the State Governments for taking preventive and mitigation measures for containment of COVID-19, Central Government on 14.03.2020 has already made a special dispensation for utilization of State Disaster Response Fund (SDRF). This Fund was allowed to be utilized for setting up quarantine facilities, sample collection and screening; setting up additional testing laboratories, cost of consumables; purchase of personal protection equipments for healthcare, municipal, police and fire authorities; purchase of thermal scanners, ventilators, air purifiers, and consumables for Government hospitals.

Central Government is sensitive to the need for providing food and shelter to homeless people including migrant labourers, who are stranded due to lockdown measures. Accordingly on 28.03.2020, the Central Government allowed the States Government to use SDRF for this purpose also.

The Central Government, under the leadership of the Prime Minister, is extending all necessary support to the States in a timely manner to deal with an unprecedented global crisis which is declared to be a “pandemic” by World Health Organization.

VG/SNC/VM